

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

DA 2958/92 with
DA 1263/93

New Delhi this the 1st day of January, 1998.

Hon'ble Shri S.R. Adige, Vice Chairman (A)

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

DA-2958/92

1. Shri Kuber Dutt S/o
Shri C.L. Saras, resident of 159,
Akash Darshan Apartments, Mayur
Vihar, Phase-I, Delhi-110092.

2. Shri Bashir Ahmed Badgami son of
Haji Ghulam Ahmed,
resident of C-409, Curzon Road Apartments,
New Delhi.

(None for the applicants) .. Applicants

Vs.

1. Director General, Doordarshan,
Doordarshan Bhawan, Mandi House,
New Delhi.

2. Union of India through the
Secretary, Ministry of Information
and Broadcasting, New Delhi.

3. Union Public Service Commission,
through its Secretary, Dholpur House,
Shahjehan Road, New Delhi.

4. Shri Shanshyam Sharma
E-014, Pragati Vihar Hostel,
Lodhi Road, New Delhi-3

5. Sh. Nand Bhardwaj
52, Anand Vihar, Pritampura,
Delhi-34.

(None for the respondents) .. Respondents

DA 1263/93

1. Shri A.K. Mohanty,
S/O Sh. T. Mohanty,
R/O 107, Curzon Road Hostel,
New Delhi-1

2. Shri G. Q. Ghoshal,
S/O Sh. J. M. Ghoshal,
R/O E-216, Pragati Vihar,
New Delhi.

3. Smt. Indrani Roy,
W/O Shri Achin Roy,
R/O E-216, Pragati Vihar,
New Delhi.

4. Shri J.K. Zutshi,
S/o Sh. S.M. Zutshi,
C/O F-167, Nanakpura,
New Delhi-21

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2. Smt. Avinash Yashpal,
W/o Shri Deepak Yashpal,
R/O C-47, G.K.Part-I,
New Delhi.

6. Smt. Neerja Vohra,
W/o Shri C.M.Vohra,
R/O E-7, Saket, New Delhi.

7. Shri R.C. Bhakri,
s/o Sh. R.K.Bhakri,
R/o Sector 3, 155, R.K.Puram,
New Delhi.

8. Shri Yog Batra,
S/o Shri K.R. Batra,
H.No.5112, Street No.1, Krishna Nagar,
Karol Bagh, New Delhi.

9. Smt. Bani Ghosh,
W/o Shri B.D. Ghosh,
R/o C-101, Anand Lok,
Akash Darshan Apartments,
Mayur Vihar, Delhi-91

10. Ms Sita Nanda
D/o Shri J.B.Nanda
R/o C-803, Curzon Road Hostel,
New Delhi-1

(None for the applicants)

.... Applicants

Vs.

1. Director General, Doordarshan
Doordarshan Bhavan,
Mandi House, New Delhi.

2. Union of India through the Secretary,
Ministry of Information and Broadcasting,
New Delhi.

3. Union Public Service Commission, through
its Secretary, Dholpur House,
Shahjehan Road, New Delhi-3

4. Shri G.S. Sharma
Executive Producer

5. Shri D.K.Nath,
Executive Producer

6. Shri Ahmad Jalees,
Executive Producer

7. Sh. Nand Bhardwaj
Executive Producer

8. Shri Mandir Singh
DDK

9. Shri M.J.Sahil,
Ex. Producer, DDK

10. Shri M.C.Raj Khawa
Ex. Producer

11. Sh.C.L.Hakoo,
Ex. Producer

12. Shri V.M.Joglekar
Ex. Producer, Ahmadabad.

(None for the respondents)

.... Respondents

ORDER (ORAL)

(Hon'ble Shri S.R. Adige, Vice Chairman (A))

These OAs were listed at serial No. 7 of the regular
also
hearing list of today, and/have been on the warning list
since 2.12.1997.

In the absence of the applicants or their counsel,
these OAs are dismissed for default and non-prosecution.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)

Adige
(S R. Adige)
Vice Chairman (A)